फा. नं. QA-12015/23/2021-QA-FSSAI F. No. QA-12015/23/2021-QA-FSSAI भारतीय खाद्य सरक्षा एवं मानक प्राधिकरण

Food Safety and Standards Authority of India

(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (A Statutory Authority established under the Food Safety & Standards Act, 2006)

(गुणवत्ता आश्वासन प्रभाग) (Quality Assurance Division) एफडीए भवन, कोटला रोड, नई दिल्ली-110002 FDA Bhawan, Kotla Road, New Delhi – 110002

दिनांक /Dated २८ अगस्त, २०२३

आदेश/Order

विषय: मेगसन लैब्स प्राइवेट लिमिटेड, हैदराबाद, तेलंगाना के निलंबन के विस्तार के संबंध में| Subject: Extension of Suspension of M/s Megsan Labs Private Limited, Hyderabad, Telangana –reg

In continuation to the orders issued vide even number dated 13th July 2022 and 31st December, 2021, the suspension period of M/s Megsan Labs Private Limited, Hyderabad, Telangana bearing FSSAI Reg No. 38/S/FSSAI/2016 is further extended till laboratory obtains scope of accreditation for food testing under FSSAI-NABL Integrated Assessment.

2. This issues with the approval of Competent Authority.

(स्वीटी बेहेरा) (Sweety Behera) निदेशक (गुणवत्ता आश्वासन) Director (QA) FSSAI, New Delhi

प्रति/ То

- 1. मेसर्स मेगसन लैब्स प्राइवेट लिमिटेड, हैदराबाद, तेलंगाना, 3-31/33, प्लॉट नंबर:33/पार्ट, Sy नंबर 123,124,125 और 142, कोमपल्ली, कुथबुल्लापुर, हैदराबाद-500014, तेलंगाना
- 1. M/s Megsan Labs Private Limited, Hyderabad, Telangana, 3-31/33, Plot no.:33/Part, Sy No.s 123,124,125 & 142,Kompally, Quthbullapur,Hyderabad-500014, Telangana.

Copy to:

- 1. State Food Safety Commissioners (All States/UTs)
- 2. All Authorized Officers and Designated Officers, FSSAI
- 3. CEO, NABL, New Delhi

Copy for information to:

- 1. PPS to Chairperson, FSSAI (HQ), New Delhi;
- 2. PS to CEO, FSSAI (HQ), New Delhi;
- 3. Executive Director (RCD), FSSAI, New Delhi
- 4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
- 5. Regional Director, FSSAI regional Office
- 6. CITO FSSAI, New Delhi-for uploading on the FSSAI website